

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1694  
TO BE ANSWERED ON 13.02.2019**

**ROBBERY IN TRAINS**

**†1694. SHRIMATI RANJANBEN BHATT:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether several incidents of passengers robbed in trains have been reported;**
- (b) if so, whether the Government proposes to take any concrete and effective steps to ensure the safety of passengers;**
- (c) if so, the details thereof and the time by which these steps are likely to be taken; and**
- (d) if not, the reasons therefor?**

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
( SHRI RAJEN GOHAIN )**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1694 BY SHRIMATI RANJANBEN BHATT TO BE ANSWERED IN LOK SABHA ON 13.02.2019 REGARDING ROBBERY IN TRAINS**

**(a) to (d): Yes, Madam. Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security to passenger area & passengers and for matters connected therewith.**

**However, the following steps are also being taken by the Railways in coordination with GRP for security of passengers in trains and at stations:-**

- 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Surveillance is kept through CCTV cameras, provided at about 453 stations over Indian Railways, to ensure safety and security of passengers.**
- 3. Security Help Line number 182 is operational over Indian Railways for security related assistance to passengers in distress.**
- 4. Through various social media platforms viz. twitter, facebook etc., Railways are in regular touch with passengers to enhance security and address their security concerns.**
- 5. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television (CCTV) Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**

- 6. All Railway Stations and passenger carrying trains are planned to be progressively provided with CCTV based surveillance system.**
- 7. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 8. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.**
- 9. Further, close liaison is made by Railways with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.**
- 10. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.**

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